

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 123
Appeal No.-532/252/ND/2020**

IN THE MATTER OF:

SEBRO Business Solutions Pvt. Ltd. ... Appellant

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 22.03.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant : Ms. Bhanumathi, Adv.
For the ROC : Ms. Sweety Kumar AROC
For the IT Dept : Ms. Easha Kadian, Standing Counsel
Mr. Himanshu, Adv.

ORDER

ROC and Income Tax Department once again are directed to file reply.
List on 12.05.2021.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-
**DR. DEEPTI MUKESH
MEMBER (J)**